NATIONAL INTELLECTUAL PROPERTY AWARDS 2025

# General Information

**Last date for submission of Soft Copies: 02/10/2025**

|  |  |  |  |
| --- | --- | --- | --- |
| **Sl.****No.** | **Category of IP Award** | **No. of Awards** | **Part of Forms****applicable** |
| 1 | Top Indian Individual for Patents Filing, Grant & Commercialization (a) Male(b) Female(c) Child(d) Third Gender | 04 | Part-I, II, Excel Sheet |
| 2 | Top Indian Individual for Designs Filing, Registration & Commercialization (a) Male(b) Female (c) Child(d) Transgender | 04 | Part-I, IV, Excel Sheet |
| 3 | Top Indian Individual for Trade Marks Filing, Registration & Commercialization (a) Male(b) Female (c) Child(d) Transgender | 04 | Part-I, V, Excel Sheet |
| 4 | Top Indian Academic Institution for Patents Filing, Grant and Commercialization | 01 | Part-I, II, Excel Sheet |
| 5 | Top R & D Institution / Organization for Patents Filing, Grant &Commercialization | 01 | Part-I, II, Excel Sheet |
| 6 | Top Public Limited Company/ Private Limited Company for Patents Filing, Grant & Commercialization in India(a) Manufacturing Sector(b) Service Sector | 02 | Part-I, II, Excel Sheet |
| 7 | Top Indian MSME for Patents Filing, Grant & Commercialization | 01 | Part-I, II, Excel Sheet |
| 8 | Top Start up for IP Filing, (Grant/Registration) and Commercialization | 01 | Part-I, III, Excel Sheet |
| 9 | Top Indian Company/ Organization for Designs & Commercialization | 01 | Part-I, IV, Excel Sheet |
| 10 | Top Indian Company for creating brand in India and abroad | 01 | Part-I, V, Excel Sheet |
| 11 | Top Geographical Indication (GI) for Best Promotion and Protection Activities inIndia and Abroad | 01 | Part-I, VI, Excel Sheet |
| 12 | For Enforcement of IP in India(a) Best Police Unit (District/Zone in a Commissionerate) (b) Cyber Cell(c) Customs Office | 03 | Part-I, VIIA, Excel Sheet Part-I, VIIB, Excel Sheet Part-I, VIIC, Excel Sheet |
| 13 | Best Incubator for Nurturing the IP | 01 | Part-I, VIII, Excel Sheet |

**Note: (1)** Every Applicant will be required to submit the details of IP filed, granted/registered and/or commercialized etc., in the prescribed format of Excel sheet in addition to the applicable Forms.

**(2)** In the Category of Top Indian Individual for Patents Filing, Grant & Commercialization, the applicant for patent should be a natural person or in case of joint applicants all should be natural persons.

|  |  |  |
| --- | --- | --- |
| **Sl.****No.** | **Category of Special Citation in IP Award** | **Parts of Forms** |
| 1 | Technology and Innovation Support Center (TISC) | Part IX, Excel Sheet |
| 2 | Patent Information Centre (PIC) | Part X, Excel Sheet |
| 3 | Institution’s Innovation Council (IICs) | Part XI, Excel Sheet |
| 4 | Atal Tinkering Laboratories (ATL) | Part XII, Excel Sheet |
| 5 | Most Popular Geographical Indication (GI) in India in each of the five (05) categories | By Public Opinion Poll through online voting on the officialwebsite |

# Part-I

# APPLICANT’S INFORMATION

 **(To be submitted by all applicants)**

# Application for National IP Awards 2025

**(Patents, Designs, Trademarks and Geographical Indications)**

Category of IP Awards (Please specify) (Please tick [] the appropriate box)

1. IP Filing, Grant & Commercialization Awards Patents

 Indian Individual Male

 Third gender (< 18 years)

1. Patents Filing, Grant & Commercialization Awards

* 1. Indian Academic Institution
	2. Indian R & D Institution/Organization
	3. Indian Public/Private Ltd. Company (Manufacturing)
	4. Indian Public/Private Ltd. Company (Service)
	5. Indian MSME

 Designs

Female

Trade Marks

Child

1. Indian Start-up for IP Filing, (Grant/Registration) & Commercialization
2. Indian Company/Organization for Designs Filing, Registration & Commercialization
3. Creating Brand in India and abroad
4. Top Geographical Indication (GI) for Best Promotion and Protection Activities in India and Abroad
5. Enforcement of IP:

 Police Unit (District/Zone in a Commissionerate) in India

 Cyber cell Customs Office

1. Best Incubator for Nurturing the IP

# APPLICANT DETAILS

|  |  |
| --- | --- |
| Name of Applicant for Award |  |
| Postal Address |  |
| Website (if any) |  |
| Name of the Contact Person |  |
| Designation of the Contact Person |  |
| Telephone No. (Landlin & Mobile) |  |
| Email ID: |  |

**Declaration:** Certified that the information submitted herein is true and correct to the best of my knowledge and belief.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Note:** The Applicant is required to provide a proof of his eligibility with respect to the category under which he has applied for.

# Part-II

**To be submitted by applicants for any category of awards under Patents Filing, Grant & Commercialization**

(Applicable to Sr. No. : 1, 4, 5, 6 & 7)

1. Number of patent applications filed, granted and commercialized in India and abroad (Details to be specified in the Excel Sheet as prescribed)

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| **Calendar Year (January****to December)** | **Particulars** | **2022** | **2023** | **2024** |
| Total No. of Patent applicationsfiled in the respective year (*at least one Indian applicant*) | Filed in India |  |  |  |
| Filed abroad |  |  |  |
| Total No. of Patents granted in the respective year.(*at least one Indian applicant*) | In India |  |  |  |
| Abroad |  |  |  |
| Total No. of Patents/Applications licensed/assigned/commercialized in the respective year.(Please provide details separately in **Table in Part B)** | Licensed |  |  |  |
| Assigned |  |  |  |
| Commercialized |  |  |  |

# Instructions for column A:

1. **In case of filing / grant in India :**

A copy of application filing receipt/CBR/ copy of Official Publication/certificate of Patent granted/copy of publication of grant shall be provided as a proof.

# In case of filing /grant abroad:

1. Applications filed abroad by taking priority of Indian Patent applications / Applications filed directly under PCT in foreign country by fulfilling the conditions under section 39 of the Patents Act shall only be considered. (A Copy of Filing receipt/Copy of publication / grant certificate shall be provided as a proof)
2. If a patent application for the same invention is filed/granted in more than one country, the number of patent applications will be counted as one only, for the purpose of the award.
3. Details of applications filed / granted shall also be submitted in the excel sheet provided therefor; failing with the provided details / application will not be considered.

# Details of Patents/Patent Applications licensed/assigned/commercialized along with documentary proof (please specify against each Patent/Patent Application).

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| **Sl.****No.** | **Patent No./Patent Application****No.** | **Licensed** | **Assigned** | **Commercialization** |
|  |  | **Licensed to** | **Licensing year** | **Assigned to** | **Assignment year** | **Approximate Revenue/Value Accrued in Inda to the Patentee/Licensee [Refer Section 146 (2) of the Patents****Act]** | **Year of Commercializati on** |
|  |  |  |  |  |  | **Manufacturing/s ervices provided****in India (in INR)** | **Importing into India****(in INR)** |  |
|  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |

1. **Whether invention is rural centric?** If YES**,** Please give details in the space below (within 300 words)

# Declaration:

I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Part-III**

# To be submitted by applications for Indian start-up for IP Filing, (Grant/Registration) and Commercialization)

**Indian Start-up for IP Filing, (Grant/Registration) and Commercialization A**

# : Number of IP applications filed/granted/registered

|  |  |
| --- | --- |
| **Calendar Year** (Junary to December) | **No. of Application (in INDIA & ABROAD)** |
| Patent applications filed in | Patents Granted in | Design Applications filed in | Designs Registered in | Trade Mark application filed in | Trade Marks Registered in |
|  | India | Abroad | India | Abroad | India | Abroad | India | Abroad | India | Abroad | India | Abroad |
| 2022 |  |  |  |  |  |  |  |  |  |  |  |  |
| 2023 |  |  |  |  |  |  |  |  |  |  |  |  |
| 2024 |  |  |  |  |  |  |  |  |  |  |  |  |

**B: Number of IP Commercialized and value of Turnover thereof:**

|  |  |
| --- | --- |
| **Calendar year** (January to December) | **No. of Applications commercialized (in India)** |
| Patents (byself) | Patents(licensed/assigned) | Designs (byself) | Designs(licensed/assigned) | Trademarks(by self) | Trade Marks(licensed/assigned) |
| 2022 |  |  |  |  |  |  |
| 2023 |  |  |  |  |  |  |
| 2024 |  |  |  |  |  |  |
| **Value of Turnover of IP (in INR) through Commercialization including fund raising as specified** |
| **Calendar year**(January to December) | Patents | Designs | Trade Marks |
| 2022 |  |  |  |
| 2023 |  |  |  |
| 2024 |  |  |  |

# Note for Tables A & B:

* Copies of the certificates of Patents/Designs/TM filed/granted/registered, are required to be submitted as claimed by the applicant in Table A.
* List of applications and corresponding turn-over value in tables A & B are to be provided additionally in a separate prescribed excel sheet, failing which provided details will not be considered.
* Proof of value of turn-over must be certified by a Chartered accountant/Company Secretary or Annual Report is to be attached along with the applications for this category.

**C. Whether invention is rural centric?** If YES**,** Please give details in the space below (within 300 words)

# Declaration:

 I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Part-IV (To be submitted by all applicants for category of award relating to Designs and Commercialization)**

# Designs Filing, Registration & Commercialization

(Applicable to Sr. No. : 2 & 9)

# Number of Designs filed & registered in India/foreign country:

|  |  |  |  |
| --- | --- | --- | --- |
| **Calendar Year**(January to December) | **2022** | **2023** | **2024** |
| 1. Filed in India |  |  |  |
| 2. Registered in India |  |  |  |
| 3. Filed in foreign country |  |  |  |
| 4. Registered in foreign country |  |  |  |

1. **Details of commercialization of Designs:**

|  |  |  |  |
| --- | --- | --- | --- |
| **Calendar Year** (January toDecember) | **2022** | **2023** | **2024** |
| Licensed | Nos  | Nos  | Nos  |
| Assigned | Nos  | Nos  | Nos  |
| Commercialized | Value  |  Value  | Value   |

# Note:

* Proof of application filed / registration is required to be submitted, along with this part of the application, by the Applicant as claimed in Table A.
* Details of information in Table A shall be filled in prescribed excel sheet for the purpose of making the application for this category, failing which provided details will not be considered.
* Proof of value mentioned in the above in table B are to be certified by a chartered Accountant/Company Secretary or Annual Report shall be attached along with the application for this category.

# Declaration:

I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Part-V**

# (To be submitted by all applicants for category of Award relating to Trade Marks)

**Trade Marks Filing, Registration & Commercialization for creating Brand in India and Abroad**

(Applicable to Sr. No. : 3 & 10)

# Number of Trade Marks Applied/Registered in India and Abroad:

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| **Sl.****No.** | **Calendar Year** (January to December) | **2022** | **2023** | **2024** |
| **Filed** | **Registered** | **Filed** | **Registered** | **Filed** | **Registered** |
| **a-1** | No. of Trade Marksfiled/Registered in India |  |  |  |  |  |  |
| **a-2** | No. of Trade Marks filed/Registered in Foreigncountry(ies) |  |  |  |  |  |  |

1. **Details regarding licensing/commercialization and sales in India and Abroad:**

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| b. | **No. of Countries where-** | **2022** | **2023** | **2024** |
|  | **TM application applied/registered in India** |  |  |  |
| b-1 | Trademark(s) licensed |  |  |  |
| b-2 | Trademark(s) assigned |  |  |  |
| b-3 | Trademark(s) Commercialized |  |  |  |
|  | **Registration abroad/International registration** |  |  |  |
| b-4 | Trademark(s) licensed |  |  |  |
| b-5 | Trademark(s) assigned |  |  |  |
| b-6 | Trademark(s) Commercialized |  |  |  |
| c | **Details regarding Revenue Accrued:** |  |  |  |
| c-1 | Sales of goods/rendering of services (in INR) in India in terms of the respectiveTrademark(s) |  |  |  |
| c-2 | Sales of goods/rendering of services (in INR)in Foreign Countries in terms of the respective trademark(s) |  |  |  |

# Notes for Table A and B:

* Details of the TM applications filed/registered at respective Trade Marks Offices of various countries are required to be submitted as claimed by the applicant.
* Details shall also be submitted in the prescribed excel sheet, failing which the provided details will not be considered.
* Business turnover of the applicant as to the sale of goods/services rendered under his trade Marks shall be submitted as certified by Chartered Accountant/Company Secretary/Annual Report.

# Declaration:

 I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

# (Signature)

**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-VI**

# (To be submitted by applicants for awards relating to Geographical

**Indication (GI) Promotion and Protection)**

# Award for Top Geographical Indication (GI) for Best Promotion and Protection Activities in India and Abroad Part A:

|  |  |  |  |
| --- | --- | --- | --- |
| Application No.: |  | Applicant Name: |  |
| GeographicalIndications: |  | Geographical Area: |  |
| Goods: |  | Class: |  |
| Status: |  | Registration ValidUpto: |  |
| Photo: |  | Logo: |  |

**Part B:**

|  |  |  |  |
| --- | --- | --- | --- |
| **Sl.****No.** | **Parameters** | **Weightage** | **Calendar Year (January****to December)** |
|  |  |  | **2022** | **2023** | **2024** |
| 1 | No. of Authorised Users Applications Filed | 10 |  |  |  |
| 2 | No. of Authorised Users Registered | 10 |  |  |  |
| 3 | No. of Inspection Conducted to ensure Quality &Traceability | 10 |  |  |  |
| 4 | No. of Enforcement action taken by way of filingcomplaints, FIR or Court Cases | 15 |  |  |  |
| 5 | No. of Publicity & Promotion activities undertaken by the Applicant in Print, electronic, social & digitalmedia | 25 |  |  |  |
| 6 | Quantity of Goods sold in Domestic market | 10 |  |  |  |
| 7 | Quantity of Goods sold in International market | 10 |  |  |  |
| 8 | Revenue of Sales in Domestic market (in Rs.) | 5 |  |  |  |
| 9 | Revenue of Sales in International market (in Rs.) | 5 |  |  |  |

# Declaration:

 I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Part-VII**

 **(To be submitted by applicants for awards relating to Enforcement of IP)**

**Award for Enforcement of IP in India**

**Part VII A: Best Police\* Unit (District/Zone in a Commissionerate)**

|  |  |  |  |
| --- | --- | --- | --- |
| **Sl.****No.** | **Parameters** | **Weightage****(%)** | **Calendar Year (January****to December)** |
|  |  |  | **2022** | **2023** | **2024** |
| 1 | No. of FIR/PI lodged on IP infringement cases | 20 |  |  |  |
| 2 | No. of Charge-sheet filed against filed FIR as above | 25 |  |  |  |
| 3 | No. of convictions, if any. | 25 |  |  |  |
| 4(a) | No. of raids conducted | 15 |  |  |  |
| 4(b) | Value of seized goods etc. (in INR) | 15 |  |  |  |

**(\* Not below the rank of Deputy Superintendent of Police) Part VII B: Best Cyber Cell**

|  |  |  |  |
| --- | --- | --- | --- |
| **Sl.****No.** | **Parameters** | **Weightage (%)** | **Calendar Year (January to December)** |
|  |  |  | **2022** | **2023** | **2024** |
| 1 | No. of FIR/PI lodge on IP infringement cases | 15 |  |  |  |
| 2 | No. of Charge-sheet filed against filed FIR as above | 15 |  |  |  |
| 3 | No. of suspended domain | 20 |  |  |  |
| 4 | No. of convictions | 15 |  |  |  |
| 5 | No. of raids conducted | 15 |  |  |  |
| 6 | Traffic on suspended domain per month | 10 |  |  |  |
| 7 | Value of seized goods etc. (in INR) | 5 |  |  |  |
| 8 | Value/ revenue saved due to suspension website | 5 |  |  |  |

**Part VIIC: Best Customs Office**

|  |  |  |  |
| --- | --- | --- | --- |
| **Sl.****No.** | **Parameters** | **Weightage****(%)** | **Calendar Year (January****to December)** |
|  |  |  | **2022** | **2023** | **2024** |
| 1 | No. of Cases of suspension of clearance of goods | 20 |  |  |  |
| 2 | No. of Detention Reports (DRs) lodged | 20 |  |  |  |
| 3 | No. of Cases disposed/destruction of IP Infringed goods | 10 |  |  |  |
| 4 | No. of raids conducted/arrests made | 20 |  |  |  |
| 5 | Value of seized goods etc. (in INR) | 10 |  |  |  |
| 6 | No. of Outreach programs/workshops conducted by theIPR Cell | 20 |  |  |  |

**Declaration:**

 I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

**(Signature) (Name & Designation of the Applicant/Authorized Signatory)**

**Part-VIII**

#  (To be submitted by applicants for awards relating to Best Incubator for Nurturing the IP)

**Award for Best Incubator for Nurturing the IP in India**

|  |  |  |  |
| --- | --- | --- | --- |
| Sl.No. | **Parameters** | **Weightage****(%)** | **Calendar Year (January to December)** |
|  |  |  | **2022** | **2023** | **2024** |
| 1 | No. of Start Ups, SMEs being promoted andsupported | 20 |  |  |  |
| 2 | No. Companies beingsupported in marketing | 20 |  |  |  |
| 3 | No. of Start Ups, SMEs being provided with licensing support for theirPatents | 20 |  |  |  |
| 4 | No. of Start Ups, SMEsbeing assisted to raise fund | 20 |  |  |  |
| 5 | No. of Start Ups, SMEs being provided with officespace | 20 |  |  |  |

# Declaration:

I hereby confirm that the details provided in this submission are accurate to the best of my understanding and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

# Part-IX

#  (To be submitted by applicants for awards relating to Technology and Innovation Support Center)

# Details Regarding Contribution for Promotion of IPRs by Technology and Innovation Support Center (TISC)

1. Name of TISC:
2. Address:
3. Details of Contact -

Person: Name & Designation:

Contact No.:

E-mail ID:

1. Details of Filing/Grant/Registration of IPRs/IPR Promotion Activities with assistance of the TISC during last 3 years

|  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- |
| Sl.No. | **Activity Sponsored/Facilitated** | **Weightage****(%)** | **2022** | **2023** | **2024** |
| 1. | No. of Patent Applications Filed | 5 |  |  |  |
| 2. | No. Patent Applications granted | 5 |  |  |  |
| 3. | No. of Design Applications Filed | 5 |  |  |  |
| 4. | No. of Design Applications Registered | 5 |  |  |  |
| 5. | No. of Trade Mark Applications filed | 5 |  |  |  |
| 6. | No. of Trade Mark Applications Registered | 5 |  |  |  |
| 7. | No. of workshops/seminars/awarenessprogrammes conducted public training programmes organized | 10 |  |  |  |
| 8. | IPR Course introduced in academicinstitutions | 10 |  |  |  |
| 9. | IPR Cells established in academicinstitutions | 10 |  |  |  |
| 10. | Any other activity for IPR promotion undertaken: (i)+ (ii)+(iii) |
| i) MOU with various Universities for IPFacilitation, Management & commercialisation | 15 |  |  |  |
| ii) IP consultancy & advisory services |  |  |  |
| iii) Technologies Assigned from Variousnational laboratories for Technology Transfer and Commercilization |  |  |  |
| 11. | SOP for IP licensing and commecialisation | 5 |  |  |  |
| 12. | No. of commercialisation deals initiated | 10 |  |  |  |
| 13. | No. of commercialisation deals completed | 10 |  |  |  |

**Declaration:** The information provided above is true to the best of my knowledge and belief

**(Signature)**

 **(Name & Designation of the Applicant/Authorized Signatory)**

**Part-X**

**(To be submitted by applicants for awards relating to Patent Information Centre)**

# Details to be submitted regarding Contribution for promotion of IPRs by Patent Information Centre (PIC)

1. Name of PIC:
2. Address:
3. Details of Contact Person: Name & Designation:

Contact Number:

E-mail id:

1. Details of Filing/Grant/Registered of IPRs/IPR Promotion Activities with assistance of the PIC during last 3 years.

|  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- |
| Sl.No. | **Activity Sponsored/Facilitated** | **Weightage****(%)** | **2022** | **2023** | **2024** |
| 1. | No. of Patent Applications Filed | 15 |  |  |  |
| 2. | No. of Patent Applications Granted | 10 |  |  |  |
| 3. | No. of Design Applications Filed | 10 |  |  |  |
| 4. | No. of Design Applications Registered | 5 |  |  |  |
| 5. | No. of Trade Mark Applications Filed | 10 |  |  |  |
| 6. | No. of Trade Mark Applications Registered | 5 |  |  |  |
| 7. | No. of activities for IPR Promotion, viz.,workshops/seminars/awareness programmes/public training programmes | 35 |  |  |  |
| 8. | Any other activity for IPR promotionundertaken | 10 |  |  |  |

**Declaration:** The information provided above is true to be the best of my knowledge and belief.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Part-XI**

**(To be submitted by applicants for awards relating to Institution’s Innovation Council)**

**Details to be submitted regarding Contribution for Promotion of IPRs by Institution’s Innovation Council**

1. Name of Institution’s Innovation Council:
2. Address:
3. Details of Contact Person: Name & Designation:

Contact Number:

 E-mail id:

1. Details of activities carried out by Institution’s Innovation Council during last 3 years

|  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- |
| **Sl. No.** | **Activities** | **Weightage****(%)** | **2022** | **2023** | **2024** |
| 1. | No. of innovation andEntrepreneurship related activities | 20 |  |  |  |
| 2. | No. of identified and rewarded innovations | 20 |  |  |  |
| 3. | No. of workshops/seminars/interactions with entrepreneurs, investors, professionals andcreate a mentor pool for student innovators | 20 |  |  |  |
| 4. | No. of Network with peers and nationalentrepreneurship development organizations | 20 |  |  |  |
| 5. | Creation of an institution’s Innovation portal to highlight innovative projects carried out byinstitution’s faculty and students | 10 |  |  |  |
| 6. | No. of Hackathons, idea competition, minichallenges etc. Organized with theinvolvement of industries | 10 |  |  |  |

**Declaration:** The information provided above is true to the best of my knowledge and belief.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)

**Part-XII (To be submitted by applicants for awards**

# relating to Atal Tinkering Lab) Details to be submitted regarding Contribution by Atal Tinkering Lab

1. Name of Atal Tinkering Lab:
2. Address:
3. Details of Contact Person: Name & Designation:

Contact Number:

E-mail id:

1. Details of activities carried out by Atal Tinkering Lab during last 3 years in following:

|  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- |
| Sl.No. | **Activities** | **Weightage****(%)** | **2022** | **2023** | **2024** |
| 1. | No. of activities conducted to comprehend STEM (Science, Technology, Engineering,and Math) concepts (Provide separate details) | 20 |  |  |  |
| 2. | No. of scientific instruments available in laboratory for conducting scientificexperiments | 20 |  |  |  |
| 3. | No. of Facilities such as video conferencingand meeting rooms | 20 |  |  |  |
| 4. | No. of activities conducted such as National, Regional, State & District level competitions, Olympiads, problem-solving workshops, Seminar, Webinars, Conferences, exhibitions,designing and fabrication of products, etc. | 20 |  |  |  |
| 5. | No. of students participating and getting recognized in the National, Regional, State &District level competitions, Olympiads etc. | 20 |  |  |  |

Declaration: The information provided above is true to the best of my knowledge and belief.

# (Signature) (Name & Designation of the Applicant/Authorized Signatory)